

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI



OA NO.997/2003
MA NO.1091/2003

New Delhi this the 22nd February, 2005

**HON'BLE SHRI JUSTICE V.S.AGGARWAL, CHAIRMAN
HON'BLE SHRI S.A.SINGH, MEMBER(A)**

1. Shri Jai Prakash S/o Late Shri S.S.Das
Assistant Director, Central Training Institute
Department of Official Languages
Ministry of Home Affairs,
C-27, Jangpura Extension, New Delhi-110014.
2. Shri Harish Chandra Sharma S/o Late Shri Ganpat Lal Sharma,
Hindi Pradhyapak, Office of Deputy Director (North)
Hindi Teaching Scheme, Department of Official Languages
Ministry of Home Affairs, 436/17, Faridabad-121 002.
3. Shri M.P.Dubey, S/o Shri Sita Ram Dubey,
Deputy Director (South)
Hindi Teaching Scheme, Department of Official Languages
Ministry of Home Affairs, 19/150, CPWD,
Outer Indra Nagar, Chennai.Applicants

(By Advocate: Shri George Paracken with Applicant No.1)

Versus

1. Union of India through
the Secretary, Ministry of Home Affairs,
Department of Official Languages
Lok Nayak Bhawan, 2nd Floor,
Khan Market, New Delhi-110 003.
2. The Secretary
Department of Expenditure
Ministry of Finance, North Block,
New Delhi.
3. The Director
Department of Official Language
Ministry of Home Affairs,
Lok Nayak Bhawan, 2nd Floor,
Khan Market, New Delhi-110 003.
4. The Joint Secretary (Implementation)
Fifth Central Pay Commission
Ministry of Finance
Room No.203, Trikut-1,
Bhikaji Cama Place, R.K.Puram,
New Delhi.
5. Shri R.C.Bhat
S/o Shri M.R.Bhatt
R/o 276, Laxmibai Nagar,
New Delhi.

(2)
X-51

6. Kum. Sudesh Kapoor
D/o S.L.Kappor,
R/o D-32, Hans Apartments
Shahdara, Delhi-110 032.
7. Shri D.N.Bisht
S/o Shri C.P.Bisht
R/o 907, Laxmibai Nagar,
New Delhi-110023.
8. Shri Dinesh Chandra
S/o Shri R.D.Sharma
916, Sector 12, R.K.Puram,
New Delhi-110022.
9. Shri Sant Ram
S/o Shri Assa Ram
R/o 165-B, U.S.Block,
Mandawali, Delhi-110092.
10. Smt. Veena Kashyap
W/o Shri R.K.Kashyap
R/o C-41, Chandra Nagar,
Delhi-110051.
11. Smt. Poonam Oswal,
W/o Shri S.Lal
R/o 1, Nirman Vihar,
Delhi-110092.
12. Shri Chaman Singh
S/o Shri S.S.Rawat
R/o 14/842, Lodhi Colony,
New Delhi-110 003.
13. Smt. Usha Sharma
W/o Shri S.K.Sharma
R/o Gali No.3, Krishna Nagar,
Safdarjung Enclave, New Delhi.
14. Smt. Asha Batra
W/o Shri Yash Batra
R/o D-32, Hans Apartments
Shahdara, Delhi-110032.
15. Shri Rakesh Verma
S/o Shri Vishambar Dayal
R/o 5/74, Yamuna Vihar,
Delhi-110 053.
16. Shri Suresh Sharma
S/o
R/o G-47, Post Office Street,
Jagjit Nagar Delhi.

(3)

17 Shri Mukesh Kumar
S/o Shri Om Prakash
19, Kalavihar Appts.,
Mayur Vihar Phase I
New Delhi- 110091.Respondents.

(By Advocate: Shri Q.F.Rehman for Sh. S.M.Arif counsel for respondents no. 1 to 4.
Shri Manoj Chatterjee, counsel for respondent no.5 to 17)

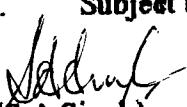
ORDER (ORAL)

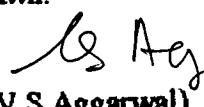
By Shri Justice V.S.Agarwal, Chairman

Learned counsel for applicants states that during the pendency of the present Original Application, Recruitment Rules have been issued. The applicants, if so advised, may challenge the same and take recourse under law.

2. Keeping in view the same, it is stated that the applicants may be permitted to withdraw the present application with liberty to file a fresh application in accordance with law. Allowed as prayed.

3. Subject to aforesaid, the O.A. is dismissed as withdrawn.


(S.A.Singh)
Member (A)


(V.S.Agarwal)
Chairman

/kdr/